

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF JANUARY, 2026

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.01.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.01.26
CIVIL SUITS (COMM)	2775	77	51	2801
CIVIL ORIGINAL (COMM-IPD-TM)	1001	27	20	1008
CIVIL ORIGINAL (COMM-IPD-CR)	187	6	0	193
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	180	4	9	175
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1
CIVIL APPEAL (COMM-IPD-TM)	136	7	6	137
CIVIL APPEAL (COMM-IPD-CR)	14	2	0	16
CIVIL ORIGINAL (COMM-IPD-PAT)	55	1	1	55
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4349	124	87	4386

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.01.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.01.26
CIVIL SUITS (COMM)	1420	19	13	1426
ORIGINAL MISC. PET. (I) (COMM)	266	40	40	266
ORIGINAL MISC. PET. (T) (COMM)	46	11	7	50
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	19	5	1	23
ORIGINAL MISC. PET. (COMM)	2557	63	27	2593
ORIGINAL MISC. PET. (ENF.) (COMM)	1015	24	21	1018
ORIGINAL MISC. PET. (EFA) (COMM)	44	1	0	45
ARBITRATION APPEAL (COMM)	60	19	7	72
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	32	125	101	56
COUNTER CLAIMS (COMM)	173	5	3	175
CIVIL SUITS (COMM) (INFRA)	1	0	0	1
TOTAL	5633	312	220	5725